

JUSTICE (RETD.) R.M. LODHA COMMITTEE

(IN THE MATTER OF PACL LIMITED)

TENDER DOCUMENT FOR E-AUCTION-SALE OF PROPERTIES IN KHURDA/KHORDHA

Corrigendum No. 1 to the Tender Document For E-Auction-Sale of Properties in Khurda/Khordha

(Tender Document No: JRMLC/OD/KUR_1)

The amendments mentioned in this Corrigendum shall be applicable to the Tender Document For E-Auction-Sale of Properties in Khurda/Khordha dated February 27, 2026, issued by Justice (Retd.) R.M. Lodha Committee:

1. Clause 3.2: Schedule of Tender Process

As appearing in the Tender Document		To be read as	
Activity	Last Date (in Calendar Days) *	Activity	Last Date (in Calendar Days) *
Bid due date (last date of uploading of documents specified in Clause 2.8(i) and payment of EMD)	Monday, April 06, 2026 (till 16:00 hours Indian Standard Time)	Bid due date (last date of uploading of documents specified in Clause 2.8(i) and payment of EMD)	Monday, April 20, 2026 (till 16:00 hours Indian Standard Time)
Intimation to Technically Qualified Bidders	Monday, April 20, 2026	Intimation to Technically Qualified Bidders	Monday, May 04, 2026
Commencement of live e-auction	Tuesday, April 21, 2026 (11:00 hours Indian Standard Time)	Commencement of live e-auction	Tuesday, May 05, 2026 (11:00 hours Indian Standard Time)
Completion of live e-auction (subject to Clause 2.11)	Tuesday, April 21, 2026	Completion of live e-auction (subject to Clause 2.11)	Tuesday, May 05, 2026
Intimation to the Successful Bidder	Within 2 working days from the date of completion of live e-auction	Intimation to the Successful Bidder	Within 2 working days from the date of completion of live e-auction
Payment of 25% (twenty five percent) of the highest bid amount (inclusive of the EMD amount) by the Successful Bidder	Within 7 (seven) days from the date of the Intimation	Payment of 25% (twenty five percent) of the highest bid amount (inclusive of the EMD amount) by the Successful Bidder	Within 7 (seven) days from the date of the Intimation

As appearing in the Tender Document		To be read as	
Payment of balance 75% (seventy five percent) of the highest bid amount along with 1% (one percent) of highest bid amount as 'poundage fee', by the Successful Bidder	Within 15 (fifteen) days from the date of the Intimation	Payment of balance 75% (seventy five percent) of the highest bid amount along with 1% (one percent) of highest bid amount as 'poundage fee', by the Successful Bidder	Within 15 (fifteen) days from the date of the Intimation

2. ANNEXURE 1: Description of Properties

To be read as					
S. No	MR Number	Description & Property Address	Reserve Price (in Rs.)	EMD Value (in Rs.)	Geo Coordinates
1	10670/16	Khata No. 520, Mutation Khata No. 542/71, Plot No. 1777, Khata No. 523/54, Plot No. 1888/2087/2141, Khata No. 462, Plot No. 1683, 1737, 1812, 1872, 1685/2040, Khata No. 148, Plot No. 1778, Khata No. 540/1, Plot No. 1746/2088, Khata No. 477, Mutation Khata No. 542/71, Plot No. 1848, Hal Plot No. 1848/2170, Khata No. 577, Plot No. 1817, Khata No. 123, Mutation Khata No. 542/71, Plot No. 1841, Khata No. 317, Plot No. 841, Khata No. 221, Plot No. 1792, Khata No. 371, Plot No. 920, Khata No. 39, Plot No. 1766, Mutation Khata No. 542/71, Plot No. 1766/2173, Plot No. 1813, Mutation Khata No. 542/71, Plot No. 1813/2174, Khata No. 38, Mutation Khata No. 542/71, Plot No. 1143, Khata No. 253, Mutation Khata No. 542/71, Plot No. 1770, 1772, Khata No. 172, Plot No. 1902, Khata No. 417, Mutation Khata No. 542/71, Plot No. 1743, Khata No. 148, Plot No. 1778, 1775, Khata No. 250, Plot No. 1645, 1648, 1666, Village – Kumbharbasta, P.S. & Tehsil – Khurda, Thana No. 116, District – Khurda Khewat No. 1 (Ka), Khata No. 516, Plot No. 75 (3267), Plot No. 77 (6969.6), Village – Mukandaprasad, P.S. & Tehsil – Khurda, Thana No. 118, District – Khurda	2,81,12,431	28,11,243	20.199116, 85.642086
2	10671/16	Khewat No. 1 (Ka), Khata No. 28, Plot No. 871, Khata No. 542/60, Plot No. 871/2152, Khata No. 578, Plot No. 1818, Khata No. 574, Plot No. 1795, Khata No. 576, Plot No. 1808, Khata No. 252, Plot No. 1688, Khata No. 278, Namzari Khata No. 542/34, Plot No. 1173, Khata No. 448, Plot No. 1756, Khata No. 542/1, Plot No. 1246/2194, Plot No. 1229/2218, Village Kumbharbasta, P.S. & S.R.O - Khurda, Thana No. 116, Tehsil & District – Khurda, Orissa	1,12,50,697	11,25,070	20.197954, 85.644880
3	10672/16	Khewat No. 1 (Ka), Khata No. 31, Plot No. 147, P.S. & S.R.O. - Khurda, Thana No. 117, Village - Kanjiamma Tehsil - Khurda, District - Khurda, Orissa	3,31,637	33,164	20.196738, 85.647674
4	10673/16	Khata No. 53, Plot No. 242, Village - Kanjiamma, Tehsil – Khurda, P.S. - Khurda, P.S. No. 117, District – Khurda, Orissa	13,05,019	1,30,502	20.194431, 85.650735

To be read as

5	10674/16	Khata No. 525, Plot No. 1895, Mauza - Kumbharbasta, Police Station – Khurda, Police Station No. 116, Tehsil & District - Khurda, Orissa	17,93,871	1,79,387	20.195035, 85.643912
6	10675/16	Khata No. 187, Plot No. 199, Village - Kanjiama, Tehsil & P.S. - Khurda, P.S. No. 117, District – Khurda, Orissa	7,27,321	72,732	20.196458, 85.646478
7	10676/16	Khata No. 123, Plot No. 1888, Khata No. 523/47, Plot No. 1882, Khata No. 462, Plot No. 1886, Village - Kumbharbasta , Tehsil & P.S. - Khurda , P.S. No. 116, District – Khurda, Orissa	28,72,597	2,87,260	20.194695, 85.643126
8	10677/16	Khata No. 440, Plot No. 1911, Village - Kumbharbasta, Tehsil & P.S. - Khurda , P.S. No.116, District - Khurda, Orissa	9,36,035	93,604	20.194695, 85.643126
9	10678/16	Khata No. 114, Plot No. 1859, 1856, Khata No. 418, Plot No. 1924, Village - Kumbharbasta , Tehsil & P.S. - Khurda , P.S. No.116, District – Khurda, Orissa	8,19,552	81,955	20.193094, 85.643193
10	10679/16	Khata No. 114, Plot No. 1856, Village - Kumbharbasta , Tehsil & P.S. - Khurda , P.S. No.116, District – Khurda, Orissa	10,40,043	1,04,004	20.192878, 85.643036
11	10680/16	Khewat No. 1 (KA), Khata No. 542/86, Plot No. 1685/2212, Khata No. 335, Plot No. 1661, Khata No. 580, Plot No. 1809, Plot No. 1819, Village - Kumbharbasta , Tehsil & P.S. - Khurda , P.S. No.116, District – Khurda, Orissa	49,54,765	4,95,477	20.19511,85.63601
12	10681/16	Khewat No. 1 (Ka), Khata No. 702, Plot No. 1667, Plot No. 1669, Khata No. 705, Plot No. 1670, Khata No. 27, Plot No. 869, Khata No. 302, Hall Khata No. 523/19, Plot No. 1910, Plot No. 1897, Khata No. 60, Plot No. 1740, Mouza - Kumbharbasta, Thana No. 116, S.R.O – Khurda Govt. of Orissa, Tehsil & District – Khurda, Orissa	53,33,336	5,33,334	20.194876, 85.635129
13	10682/16	Khewat No. 1 (Ka), Mouza - Kanjiama, Khata No. 100, Plot No. 139, P.S & S.R.O. Khurda, Thana No. 117, Tehsil - Khurda, District - Khurda, Orissa	31,05,071	3,10,507	20.198055, 85.647374
14	10683/16	Khewat No. 1 (Ka), Khata No. 250, Plot No. 1645, Kisam - Sarad-II, Plot No. 1648, Plot No. 1666, Khata No. 531, Plot No. 1908, Khata No. 418, Plot No. 1924, Khata No. 221, Plot No. 1925, Mouza – Kumbharbasta, Tehsil - Khurda, P.S. Khurda, Thana No. 116, S.R.O - Khurda, Govt. of Orissa, District - Khurda, Orissa	21,92,410	2,19,241	20.195401, 85.634733
15	10684/16	Khata No. 15, Plot No. 234, 236, 207, 240, Village - Kanjiama, Police Station: Khurda, Police Station No. 117, Tehsil - Khurda, District-Khurda, Orissa	35,07,652	3,50,765	20.195149, 85.651447
16	10685/16	Khata No. 116, Plot No. 211, Plot No. 254, Khata No. 63, Sabak Khata No. 21, Plot No 250, Sabak Plot No. 458, 459 and 460, Mauza - Kanjiama, Tehsil & Police Station - Khurda, Police Station No. 117, District - Khurda, Orissa	29,09,389	2,90,939	20.194691, 85.650125
17	10686/16	Khata No. 133, Plot No. 279, Village Kanjiama, Tehsil & Police Station – Khurda, P.S. No. 117, District – Khurda, Orissa	22,02,740	2,20,274	20.194311, 85.647326
18	10687/16	Khata No. 232, Plot No. 280, 285, 290, Village – Kanjiama, Police Station - Khurda, Police Station No. 117, Tehsil – Khurda, District – Khurda, Orissa	15,37,758	1,53,776	20.194248, 85.647562
19	10688/16	Khewat No. 1(Ka), Khata No. 134, Plot No. 123, Khata No. 190, Plot No. 291, Police Station Khurda, Thana No. 117, Village - Kanjiama, Tehsil & District - Khurda, Orissa	20,65,585	2,06,559	20.193728, 85.645618

To be read as

20	10689/16	Khewat No. 1 (Ka), Khata No. 394, Plot No. 906/2053, Khata No. 412, Plot No. 908, Mouza - Kumbharbasta, P.S & S.R.O. Khurda, Thana No. 117, Tehsil - Khurda, District - Khurda, Orissa	4,16,016	41,602	20.199008, 85.642672
21	10690/16	Khewat No. 1(Ka), Khata No. 63, Plot No. 206, Khata No. 30, Plot No. 146, Khata No. 221/426, Plot No. 305/966, Village - Kanjiamma, Tehsil & Police Station Khurda, Police Station No. 117, District – Khurda, Orissa	25,53,034	2,55,303	20.195946, 85.647928
22	10691/16	Khewat No. 1 (Ka), Khata No. 250, Plot No. 1726, Mouza - Kumarbasta, P.S- Khurda, S.R.O- Khurda Govt of Orissa, Thana No- 116, Tahasil - Khurda, Dist - Khurda.	8,73,636	87,364	20.193827, 85.637175
23	10692/16	Khewat No. 1(Ka), Khata No. 190, Plot No. 291, Khata No. 46, Plot No. 292, Khata No. 91, Plot No. 131, Thana No. 117, Village - Kanjiamma, Khewat No. 1(Ka), Khata No. 523/18, Plot No. 1920, Khata No. 523, Plot No. 888, Thana No. 116, Village – Kumbharbasta, P.S. & S.R.O. – Khurda, Tehsil & District – Khurda,	80,18,744	8,01,874	20.193026, 85.646206
24	10693/16	Khata No. 18, Plot No. 252, Village - Kanjiamma, Police Station - Khurda, Police Station No. 117, Tehsil & District - Khurda, Orissa	6,18,052	61,805	20.195179, 85.650375
25	10694/16	Khata No. 106, Plot No. 212, Mouja – Kanjiamma, Tehsil & Police Station Khurda, Police Station No. 117, District Khurda	26,80,696	2,68,070	20.195613, 85.649567
26	10695/16	Khata No. 53, Plot No. 205, Village Kanjiamma, Police Station - Khurda, Police Station No. 117, Tehsil & District – Khurda, Orissa	21,70,736	2,17,074	20.195979, 85.647574
27	10696/16	Khata No. 137, Plot No. 124, Plot No. 126, Khata No. 10, Plot No. 130/477, Khata No. 178, Plot No. 125, Plot No. 130, Khata No. 179, Plot No. 134, Village – Kanjiamma, Police Station Khurda, Police Station No. 117, Tehsil & District – Khurda, Orissa	1,05,16,522	10,51,652	20.198844, 85.647105
28	10697/16	Khata No. 221/379, Plot No. 272, Khata No. 119, Plot No. 140, Mauza - Kanjiamma, Tehsil & Police Station - Khurda, Police Station No. 117, District – Khurda Orissa	27,84,608	2,78,461	20.198074, 85.647195
29	10698/16	Khata No. 221/22, Plot No. 264/532, Khata No. 172, Plot No. 204, Village – Kanjiamma, Police Station - Khurda, Police Station No. 117, Tehsil & District – Khurda, Orissa	37,86,220	3,78,622	20.196462, 85.646868
30	10699/16	Khata No. 221/141, Plot No. 258, Khata No. 221/99, Plot No. 244, Village – Kanjiamma, Tehsil & Police Station - Khurda, Police Station No. 117, District – Khurda, Orissa	39,99,692	3,99,969	20.194558, 85.650007
31	10700/16	Khata No. 221/27, Plot No. 244/789, Khata No. 105, Plot No. 241, Khata No. 81, Plot No. 246, Khata No. 16, Plot No. 256, Khata No. 124, Plot No. 253, Plot No. 255, Khata no. 143, Plot No. 237, Police Station - Khudra, Police Station No. 117, Village – Kanjiamma, Tehsil & District – Khurda, Orissa	75,76,156	7,57,616	20.195324, 85.649362
32	10705/16	Khata No. 53, Plot No. 264, Village - Kanjiamma ,Tehsil & Police Station – Khurda, P.S. No. 117, District - Khurda, Orissa	20,48,968	2,04,897	20.19497, 85.649372
33	10706/16	Khata No.15, Plot No. 234, 236, 240 & 207, Village - Kanjiamma, Tehsil & Police Station – Khurda, P.S. No. 117, District – Khurda, Orissa	6,26,062	62,606	20.195022, 85.651953
34	10707/16	Being Dropped	NA	NA	NA
35	10709/16	Khata No. 15, Plot No. 155, Plot No. 193, Plot No. 194, Village – Kanjiamma, Police Station Khurda, P.S No. 117, Tehsil & District Khurda, Orissa	17,07,130	1,70,713	20.197700, 85.648201

To be read as

36	10710/16	<i>Being Dropped</i>	NA	NA	NA
37	10711/16	Khata No. 53, Plot No. 271, 272, Village - Kanjiam, Police Station - Khurda, Police Station No. 117, Tehsil -Khurda, District – Khurda, Orissa	59,39,100	5,93,910	20.194882, 85.647465
38	10712/16	Khata No.15, Plot No.194, Khata No.31, Plot No.147, Khata No.182, Plot No.142, Village – Kanjiam, PS – Khurda, P.S. No. 117, Tehsil & District – Khurda, Orissa	33,24,204	3,32,420	20.196752, 85.647497
39	10713/16	Khata No.221/27, Plot No. 271/539, 271/540, Khata No. 53, Plot No. 271, 272, 264, Khata No. 221/38, Plot No. 264/551, Khata No.63, Plot No. 206, Police Station – Khurda, P.S. No. 117, Village – Kanjiam, P.S. No. 117, P.S. & Tehsil - Khurda, District – Khurda, Orissa	1,09,57,358	10,95,736	20.194798, 85.649371
40	10714/16	Khata No. 533, Plot No. 856, Khata No. 523/27, Plot No. 863, Khata No. 297, Plot No. 865, Khata No. 531, Plot No. 1908, Khata No. 92, Plot No. 1909, Village – Kumbharbasta, Police Station Khurda, P.S No. 116, Tahasil - Khurda under the jurisdiction of S.R.OKhurda. Dist- Khurda	73,96,784	7,39,678	20.198934, 85.644766
41	10715/16	Khata No. 462, Plot No. 889, 917, Village - Kumbharbasta , Tehsil & P.S. - Khurda , P.S. No.116, District – Khurda, Orissa	36,40,148	3,64,015	20.199112, 85.642086
42	10716/16	Khata No. 114, Plot No. 1160, 1747, 1758, 1782, 1788, 1786, 1793, 1806, 1807, 1814, 1821, 1824, 1840, 1864, 1159, 1141, 1157, 1161, Village - Kumbharbasta, Tehsil & P.S. - Khurda, P.S. No-116, District – Khurda, Orissa	1,01,92,420	10,19,242	20.197047, 85.638963
43	10717/16	Khata No. 53, Plot No. 272, 205, Mauza - Kanjiam, Police Station- Khurda, Police Station No – 117, Tehsil - Khurda under the jurisdiction of District S.R.- Khurda	7,95,482	79,548	20.195517,85.647499
44	10718/16	Khata No. 166, Plot No. 839 & 840, MauzaKumbharbasta, P.S. No. 116, Police Station, Tehsil & District - Khurda, Orissa	20,65,745	2,06,575	20.199827, 85.644952
45	10719/16	Khata No. 114, Plot No. 924, Khata No. 426, Plot No. 916, Mouza- Kumbharbasta, Police Station Khurda, Police Station No. 116, Tahasil – Khurda, District - Khurda	28,23,715	2,82,372	20.199569,85.642042
46	10720/16	Khata No. 53, 216, 127, Plot No. 272, 273, 116, 159, Village - Kanjiam, Tehsil & P.S. - Khurda, P.S. No. 117, District - Khurda, Orissa	36,70,950	3,67,095	20.19887, 85.650419
Total			17,81,80,087	1,78,18,009	

Note:

Bidders are advised to note that the above Properties are being auctioned as a single lot (the “Lot”). Accordingly, notwithstanding anything to the contrary in the Tender Document:

- (i) the Bidders shall necessarily submit their bids for all the Properties.
- (ii) the Reserve Price shall be the sum total of the Reserve Prices indicated against each of the Properties above (“**Total Reserve Price**”);
- (iii) a single EMD shall be submitted for an amount equivalent to 10% (ten percent) of such Total Reserve Price; and
- (iv) the withdrawal of any one or more Properties from the Lot shall be dealt with as set forth in **Annexure 8**.

Disclaimer:

Save and except the aforementioned amendments, all other provisions remain unchanged as mentioned in the Tender Document.